

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 36/ND/2014
RT CP NO. 196/Chd/Hry/2017**

Shri Sumit Dhir.

...Petitioner

Versus.

SK Habitare Homes India Pvt. Ltd. & Ors.

...Respondents

Present: Mr. Adhiraj Singh, Advocate for petitioner.
Mr. Arora Vikas Kumar, Advocate for respondent Nos. 1 to 12
& 16.
Mr. Rohit Kumar Rana, CSO, HDFC Bank, Sector 9, Chandigarh
on behalf of HDFC Bank, Gurgaon.
Mr. Naveen Dhiman, Deputy Manager, Axis Bank, Sector 9,
Chandigarh on behalf of Axis Bank Gurgaon.

Mr. Adhiraj Singh, Advocate filed Memo of Appearance for the
petitioner and seeks time to file Power of Attorney. The pleadings are
complete.

List the matter for arguments on 05.10.2017. Power of Attorney
be filed at least three days before the date fixed.



(Justice R.P.Nagrath)
Member (Judicial)

August 29, 2017
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